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33CRP-Revision Petition.16234CRREV-Criminal Revision23435CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.1539CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.441EC-Execution Case.1	31	CRLTR-Original Trial.	1
34CRREV-Criminal Revision23435CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.1539CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.441EC-Execution Case.1	32	CRMC-Criminal Miscellaneous Case	25
35CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.1539CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.441EC-Execution Case.1	33	CRP-Revision Petition.	162
36CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.1539CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.441EC-Execution Case.1	34	CRREV-Criminal Revision	234
37CVA-Civil Appeals338CVREV-Civil Revision.1539CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.441EC-Execution Case.1	35	CS(OS)-Civil suits.	1
38CVREV-Civil Revision.1539CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.441EC-Execution Case.1	36	CUSREF-Reference under Customs Act.	1
39CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.441EC-Execution Case.1	37	CVA-Civil Appeals	3
40DSREF-Confirmation under Sec.336 Cr.P.C.441EC-Execution Case.1	38	CVREV-Civil Revision.	15
41 EC-Execution Case. 1	39	CVRVW-Civil Review.	19
	40	DSREF-Confirmation under Sec.336 Cr.P.C.	4
42 ELA-Appeals from Judgement in Election Pet. 14	41	EC-Execution Case.	1
	42	ELA-Appeals from Judgement in Election Pet.	14
43ELPET-Election Petitions.26	43	ELPET-Election Petitions.	26

	1	
45	EXOS-Execution Application.	4
46	EXP-Execution Petition.	27
47	FA-First Appeal	1085
48	FAO-First Appeal from Orders.	3303
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	111
51	GCRLA-Government Appeals	412
52	GUAP-Pet. under Guardianship and Wards Act.	6
53	IP(M)-Main Petition (Insolvency Act)	1
54	ITA-Appeals Income-tax	292
55	JCRA-Jail Criminal Appeals	13
56	JCRLA-Jail Criminal Appeal	1145
57	JCRLRV-Jail Criminal Revision.	8
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	934
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	24
62	MACA-Motor Accident Appeals.	5613
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	52
65	MATA-Matrimonial Cases (Appeals)	1045
66	MFA-FA against Spl. Jurisdiction Cases.	5
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	97
69	OCRMC-Original Crl. Miscellaneous Case	97
70	OJC-Original Jurisdiction case (Writ)	911
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	66
74	OTC-Other Tax Case.	1
75	OVTA-Tax Appeal Under OVAT Act	3
76	RCFA-First Appeals(Rent Control Matters)	1
77	Review Petition in Berhampur Bench	1
78	Review Petition in Bhubaneswar Bench	85
79	Review Petition in Cuttack Bench	121
80	RFA-FA from Judgement and Decree in Suit	2129
81	RPFAM-Revision US 19 of Family Court Act.	1593
82	RSA-Second Appeal from Judgement and Decree.	6741
83	RVWPET-Review Petition.	2061

84	SAO-Second Appeal from Appellate Order.	220
85	SA-Second Appeal	2131
86	SCLP-Pet.for leave to appeal to Supreme Court	1
87	SJC-Special Jurisdiction Case (Tax Matters)	165
88	SM-Suo Motu.	43
89	SPA-Sp.Appeal before DB	1
90	STAPL-Appl.for direction to make a reference.	1
91	STREV-Sales Tax Revision.	566
92	TA-Tax Appeal	11
93	TEST-Testamentary Cases.	1
94	TREV-Tax Revesion	37
95	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	305
96	TRP(C)-Transfer Petition under Sec.24 CPC	870
97	WA-Appeals before DB against SB Judgement	3568
98	WPC(OAB)-Original Application in Berhampur Bench	30
99	WPC(OAC)-Original Application in Cuttack Bench	4543
100	WPC(OA)-Original Application in Bhubaneswar Bench	1911
101	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	124
102	WPC(OAPPC)-Original Application Permission Petition in Cuttack	55
103	WPC(OAS)-Original Application in Sambalpur Bench	104

104	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	358		
105	WPC(TAC)-Transfer Application in Cuttack Bench	96		
106	WPC(TA)-Transfer Application in Bhubaneswar Bench	7		
107	WPC(T)-Temporary Number in Bhubaneswar	16		
108	WP(C)-Writ Petition under Art.226 and 227.	64307		
	Grand Total	162511		